

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 232 of 2013 & I.A. No. 310 of 2013

Dated : 7th March, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

M.P. Power Management Co. Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Daleep Kumar Dhyani

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **3rd April, 2014.**

**(Justice Surendra Kumar)
Judicial Member**
rkt

**(Rakesh Nath)
Technical Member**